

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-194-2020

Kashinath Jairam Shetye ... Petitioner
Versus
David Clever and Ors. ... Respondents

Mr. Vishal Sawant, Advocate for the Petitioner.

Coram:- M. S. SONAK &

SMT. M. S. JAWALKAR, JJ.

Date:- 14th December, 2020.

P.C.:

Heard Mr. Vishal Sawant, learned Advocate for the Petitioner.

2. We are informed that the petitioner has applied for consent of the learned Advocate General for the State of Goa and the matter is now fixed on 18/12/2020 before the learned Advocate General, for this purpose.

3. Accordingly, we, for the present, do not entertain this petition but grant liberty to the petitioner to take out

appropriate proceedings once the issue of consent is sorted out.

4. This petition is disposed off with liberty as aforesaid.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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